

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI.

CP-444/2000
MA-2573/2000
OA-181/2000

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New Delhi this the 12th day of April, 2001.

Hon'ble Sh. S.R. Adige, Vice-Chairman(A)
Hon'ble Dr. A. Vedavalli, Member(J)

Sh. D.C. Jajoria,
S/o Sh. Ram Roop Jajoria,
5573/75, Regarpura,
Karol Bagh,
New Delhi.

.... Petitioner

(through Sh. D.S. Mahendru, Advocate)

Versus

Sh. R.K. Kapur,
Secretary,
Ministry of Food & Consumer Affairs,
Krishi Bhawan,
New Delhi.

..... Respondent

(through Sh. R.V. Sinha, Advocate)

ORDER (ORAL)

Hon'ble Sh. S.R. Adige, Vice-Chairman(A)

Shri Mahendru states that petitioner does
not want to press CP-444/2000. Accordingly, CP
dropped. Notice discharged.

A. Vedavalli

(Dr. A. Vedavalli)
Member(J)

S.R. Adige

(S.R. Adige)
Vice-Chairman(A)

/vv/